

19

18/11/2024

4070 (EAT)

2460
15/02/24

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	6.3 dismile Muzaffarpur.	NIL	NIL	NIL	NIL
(iii)	Buildings(Commercial and residential) -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	House/Apartments etc. -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others(Such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

(Note : Please give seperate details for each item)

Sr. No.	Description	Name & Address of Bank/Financial Institutions(s)/Department(s)	Amount outstanding as on 09-02-2024
(a)	(i) Loan from Banks	SBI, BVM Branch, Patna	Rs. 6,36,076.56
	(ii) Loan from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL

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	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which income Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN:- EMGPK3259F	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax Return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

D. Personal Detail

GPF/CPF/PRAN No. :-

Gender :-

Date of Birth :-

Class/Group :-

Cadre :-

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Rakesh Kumar

Name of Employee : RAKESH KUMAR

Designation : Library Attendant

Department : Bihar Legislative Assembly Secretariat

Place : Patna.

Date: 09-02-2024

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computertyped (single side) in prescribed formate.